

No.A-12023/02/2016-Ad.IV  
Government of India  
Ministry of Corporate Affairs

'A' Wing, 5<sup>th</sup> floor, Shastri Bhawan,  
New Delhi-110001  
Dated the 5<sup>th</sup> February, 2016

Corrigendum

**Sub: Filling up of various posts in the National Company Law Tribunal (NCLT).**

Reference is invited to this Ministry's O.M. of even number dated 01<sup>st</sup> February, 2016 on the subject mentioned above.

2. The words appearing as "plus grade pay of Rs.4200/-" under the column heading **Eligibility** at serial number 3 (for the post of Court Officer) of Annexure-I to the aforementioned O.M. may be read as "plus grade pay of Rs.4600/-".



(Ashutosh Anand)

Under Secretary to the Govt. of India  
Tele. No. 23389782

To

1. Registrar of Supreme Court of India, New Delhi.
2. Registrars/Registrar Generals of all High Courts.
3. Secretaries to Government of India, All Ministries/Departments of the Government of India.
4. All Chief Secretaries to the State Governments/Union Territories.
5. Director General of Corporate Affairs, New Delhi.
6. All RDs/RoC-cum-OLs/RoCs/OLs, Ministry of Corporate Affairs.
7. Secretary, Company Law Board, Paryavaran Bhawan, New Delhi with the request to upload the vacancy circular on CLB's website.
8. Director, Serious Fraud Investigation Office, Paryavaran Bhawan, New Delhi.
9. Secretary, Competition Commission of India, MCA, New Delhi.
10. Registrar, Competition Commission Appellate Tribunal, New Delhi.
11. All officers of Ministry of Corporate Affairs at Shastri Bhawan, New Delhi.
12. E governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the Ministry.
13. Technical Director, NIC, DoPT, Room No. 11/A, North Block, New Delhi for posting on the DoP&T's website {reference DoP&T's OM no. 28/1/2007-EO(SM.II) dated 23.02.2010}
14. Guard File